

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 473/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE PARTIES: HCL Services Limited
V/s.
Cable Corporation of India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
13	Sanjiv Dahi	Adv for C.R.	[Signature]

ORDER

TCP No. 473/I&BP/NCLT/MB/MAH/2017

Petitioner's side is absent whereas Counsel for the Corporate Debtor is present.

List this matter on **03.01.2018** with peremptory direction to the Petitioner to appear and argue the case on the next date of hearing, failing which, the Petition will be dismissed for default.

V. NALLASENAPATHY
Member (Technical)

B.S.V. PRAKASH KUMAR
Member (Judicial)